

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ECA TRADING SERVICES LIMITED

1.	Name of Corporate Person	ECA TRADING SERVICES LIMITED
2.	Date of Incorporation of Corporate Person	31/03/1956
3.	Authority under which Corporate Person is incorporated/registered	Roc-Ahmedabad, Gujarat Incorporated under the provision of Companies Act, 1956
4.	Corporate Identity Number/Limited Liability Identity number of Corporate Person	U51100GJ1956PLC000597
5.	Address of the registered office and principal office (if any) of Corporate Person	Regd. Office: 1st Floor, Popular House, Ashram Road, Navrangpura, Ahmedabad - 380 009 Principal Office: 6th Floor Zone II, Kotak Infinity, Building No. 21 I.T. Park, Gen. A.K Vaidya Marg, Dindoshi, Malad, Mumbai - 400 097
6.	Liquidation commencement date of Corporate Person	20/12/2021
7.	Name, Address, Email Address, Telephone Number and the registration number of the liquidator	Ashish Shah 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006 E-mail; ashish@ravics.com Telephone No: 079 26420336/7/9 IP Registration Number: IBBI/IPA-002/IP-N00214/2017-18/10666
8.	Last date for submission of claims	19/01/2022

Notice is hereby given that the ECA Trading Services Limited has commenced voluntary liquidation on 20/12/2021.

The stakeholders of ECA Trading Services Limited are hereby called upon to submit a proof of their claims, on or before 19/01/2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Ashish Shah

Liquidator for

ECA Trading Services Limited (Under Voluntary Liquidation)

Date: 23/12/2021

Place: Ahmedabad